

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA  
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED,  
FOR THE ATTENTION OF THE SHAREHOLDERS OF

# HALDER VENTURE LIMITED

Registered Office: Room No. 1012, 10<sup>th</sup> Floor, Diamond Heritage, 16 Strand Road,  
Kolkata - 700001 West Bengal, India | Phone No.: +91 33-66075556 / 66075557  
E-mail: info@halderventure.in | Website: www.halderventure.in | CIN: L74210WB1982PLC035117

**OPEN OFFER ('OFFER') FOR ACQUISITION OF UP TO 15,79,086 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ('EQUITY SHARES'), REPRESENTING 49.96 % OF THE VOTING EQUITY SHARE CAPITAL, FROM THE PUBLIC SHAREHOLDERS OF HALDER VENTURE LIMITED ('TARGET COMPANY') BY MR PRABHAT KUMAR HALDAR ('ACQUIRER 1'), MR KESHAB KUMAR HALDER ('ACQUIRER 2'), MRS.POULOMI HALDER ('ACQUIRER 3'), MRS. REKHA HALDER ('ACQUIRER 4'), MR. KOUSTUV HALDER ('ACQUIRER 5') COLLECTIVELY REFERRED TO AS ACQUIRERS ALONG WITH MS. SHRESTHA HALDER ('PAC') IN HER CAPACITY AS PERSON ACTING IN CONCERT ('PAC') WITH THE ACQUIRERS.**

This Post Offer Advertisement is being issued by **Hem Securities Limited** ('Manager to the Offer'), on behalf of the **Acquirers** and **PAC**, in connection with the Offer made by the Acquirers along with PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011'].

The Detailed Public Statement ('DPS') with respect to the Offer was published on October 30, 2018 in the following newspapers, namely i) Business Standard (English) (all editions), (ii) Business Standard (Hindi) (all editions), (iii) Ek Din (Bengali-Kolkata Edition) and (iv) Mumbai Mitra (Marathi-Mumbai edition).

Capitalized terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement, Corrigendum to the Public Announcement, DPS, Letter of Offer and Offer Opening Public Announcement.

- Name of the Target Company** : Halder Venture Limited
- Name of the Acquirers and PAC** : Mr. Prabhat Kumar Haldar (Acquirer 1), Mr. Keshab Kumar Halder (Acquirer 2), Mrs. Poulomi Halder (Acquirer 3), Mrs. Rekha Halder (Acquirer 4), Mr. Koustuv Halder (Acquirer 5), Ms. Shrestha Halder (PAC)
- Name of the Manager to the Offer** : Hem Securities Limited
- Name of the Registrar to the Offer** : Maheshwari Datamatics Private Limited
- Offer Details:**
  - Date of Opening of the Offer** : January 15, 2019 (Tuesday)
  - Date of Closure of the Offer** : January 28, 2019 (Monday)
- Date of Payment of Consideration** : February 07, 2019 (Thursday)
- Details of Acquisition** (based on Voting Equity Share Capital):

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price	₹ 10.50 per Equity Share (Rupees Ten and Paise fifty only)		₹ 10.50 per Equity Share (Rupees Ten and Paise fifty only)	
7.2	Aggregate Number of Shares Tendered	15,79,086*		12,85,000	
7.3	Aggregate Number of shares Accepted	15,79,086*		12,85,000	
7.4	Size of the Offer (Number of Shares multiplied by Offer Price per Equity Share)	1,65,80,403*		1,34,92,500	
		<b>Number</b>	<b>(%)</b>	<b>Number</b>	<b>(%)</b>
7.5	Shareholding of the Acquirers and PAC before Public Announcement	7,72,980	24.46	7,72,980	24.46
7.6	Shares Acquired through Market Purchase Order	18,000**	0.57	18,000**	0.57
7.7	Shares acquired by way of Open Offer	15,79,086	49.96	12,85,000	40.65
7.8	Shares acquired after Detailed Public Statement	NIL	NIL	NIL	NIL
7.9	Post Offer Shareholding of the Acquirers and PAC	23,70,066	74.99	20,75,980	65.68
7.10	Pre & Post Offer Shareholding of Public	<b>Pre Offer</b>	<b>Post Offer</b>	<b>Pre Offer</b>	<b>Post Offer</b>
		75.54	25.01	75.54	34.32

\* Assuming full acceptance in the Offer.

\*\* In accordance with Regulation 22(2A) of the SEBI (SAST) Regulations, the Equity Shares acquired through purchase order had been kept in an escrow and the Acquirers or PAC have not exercised any voting rights over such Equity Shares.

- The Acquirers and PAC accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011. The Acquirers and PAC would be responsible for ensuring the compliance with in terms of the SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

## ISSUED BY MANAGER TO THE OFFER



### HEM SECURITIES LIMITED

CIN: U67120RJ1995PLC010390

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SEBI Registration No.: INM000010981

For and on behalf of the Acquirers and the PAC

MR. PRABHAT KUMAR HALDAR, MR. KESHAB KUMAR HALDER, MRS. POULOMI HALDER,  
MRS. REKHA HALDER, MR. KOUSTUV HALDER, MS. SHRESTHA HALDER

Place : Kolkata

Date : 13.02.2019